

have jointly approached the Central Government to increase the quantum of the Central assistance to the two States from 40 to 80 per cent. for implementing their next year's plan;

(b) if so, the reaction of Government thereto;

(c) whether these States have jointly made some plans for joint implementation;

(d) if so, what are those plans; and

(e) whether they have been examined by the Central Government?

The Minister of Planning (Shri Asoka Mehta): (a) No, Sir.

(b) to (e). Do not arise.

#### Resources for 1966-67 Plan

291. Shri Rameshwar Tantia:

Shri Himatsingka:

Shri Lahtan Chaudhry:

Shri D. C. Sharma:

Shri Narayan Reddy:

Shri Bagri:

Dr. Ram Manohar Lohia:

Shri Yashpal Singh:

Shri Madhu Limaye:

Shri Kishen Pattnayak:

Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Planning Commission had asked the State Governments to resort to emergency levies to provide adequate resources for the annual Plan for 1966-67; and

(b) if so, the State Governments' reaction to the proposal?

The Minister of Planning (Shri Asoka Mehta): (a) Planning Commission had suggested additional resources mobilisation of Rs. 120 crores by State Governments for financing the State Plans in 1966-67.

(b) In the discussions with Planning Commission, the State Governments agreed to raise additional resources of about Rs. 102 crores for the

State Plans for 1966-67 through changes in taxation and the revision of irrigation rates, electricity tariffs etc. in the current year and/or in 1966-67. Measures for raising a considerable part of this amount have already been adopted or announced by State Governments. As for the balance of the additional amount, which has yet to be raised, the position would be known only when all State Governments have presented their Budgets for 1966-67.

#### Tajewala Head Works

292. Shri Rameshwar Tantia:

Shri Himatsingka:

Shri Onkar Lal Berwa:

Shri Narayan Reddy:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Minister of State in his Ministry has suggested the replacement of the Tajewala Headworks by a new barrage;

(b) if so, the reasons therefor; and

(c) how far this suggestion has been accepted and what are its likely advantages?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) The Minister of State in the Ministry of Irrigation and Power suggested remodelling of the existing works by building a barrage at the present site utilising the right under sluice portion.

(b) Uttar Pradesh has been experiencing some difficulty in drawing its share of waters in the Eastern Jamuna Canal from the present structure.

(c) The suggestion has been accepted by the State Governments of Uttar Pradesh and Punjab. The advantages will be that the Eastern Jamuna Canal, will draw its supplies without any difficulty.